### GOVERNMENT OF INDIA MINISTRY OF MINES

### **LOK SABHA**

#### **UNSTARRED QUESTION No. 2836**

ANSWERED ON 06.08.2025

#### SAFETY OF MINERS

2836. SHRI ASADUDDIN OWAISI:

Will the Minister of MINES be pleased to state:

- (a) whether the Government maintains data on mining incidents including entrapments, injuries and deaths of miners as well as injuries and deaths of civilians for each year during the last ten years;
- (b) if so, the details thereof during the last ten years, State and year-wise;
- (c) the measures and guidelines that have been issued by the Government to ensure the safety of miners and civilians in and around operational mines;
- (d) whether the Government conducts, inspections or surprise safety audits of mines to ensure compliance with safety regulations; and
- (e) if so, the frequency of these inspections during the last five years?

#### **ANSWER**

## THE MINISTER OF COAL AND MINES (SHRI G. KISHAN REDDY)

- (a) & (b): The Mines Act, 1952, which is administered by the Ministry of Labour and Employment, provides for regulation of labour and safety in mines. As per the information provided by the Ministry of Labour and Employment, the State-wise and year-wise data on the number of fatalities and injuries in coal and non-coal mines is given in Annexure I and Annexure II, respectively.
- (c) to (e): The Central Government has enacted the Mines Act, 1952 to ensure occupational safety & health of mines workers. The Act provides for training, protective equipment, medical examination etc. Directorate General of Mines Safety (DGMS) has been entrusted the task of inspection of mines to ensure the compliance of the provisions of Mines Act, 1952 and rules and regulations framed thereunder for enhancing the safety of mine workers.

DGMS has taken various steps to reduce the fatalities in mines and enforce the safety of workers engaged therein, which *inter alia* include conducting regular enquires into the accidents and dangerous occurrences to ascertain cause and circumstances, regular inspection of mines, development of standard protocols, holding national

conferences on safety in mines, observance of safety weeks, campaigns, awareness etc.

DGMS conducts randomized inspections through Shram-Suvidha portal. The inspections are assigned on the basis of the risk rating of the mines except in case of emergency. On the basis of the inspection of the mines, DGMS oversees the compliance of the provisions of the statue. Based on the observations made during the course of the inspections and findings of the enquiry on the incidents; managements are suitably addressed for non-compliance of the law.

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Annexure-I referred in reply to part (a) of the Lok Sabha Unstarred Question No. 2836

**Annexure-I** 

### State wise details of fatal and serious accidents of coal mines in last 10 years

Year	Name of State	No. of fatal accidents	Fatality	No. of serious accidents	Seriously injured
	Chhattisgarh	8	8	23	25
	Gujarat	3	3	0	1
	Jharkhand	11	11	25	28
2015	Madhya Pradesh	7	8	27	31
	Maharashtra	5	5	13	16
	Odisha	3	3	4	4
	Rajasthan	1	1	0	0
	Tamil Nadu	1	1	3	3
	Telangana	7	7	187	187
	West Bengal	8	8	20	21
	Chhattisgarh	5	5	13	13
	Gujarat	0	0	1	3
	Jharkhand	22	45	15	17
2016	Madhya Pradesh	11	12	24	25
	Maharashtra	4	4	14	14
	Odisha	2	2	4	4
	Tamil Nadu	2	2	1	1
	Telangana	10	12	177	179
	Uttar Pradesh	1	1	0	2
	West Bengal	10	11	20	21
	Chhattisgarh	7	7	7	7
	Jharkhand	11	12	14	14
2017	Madhya Pradesh	6	8	11	11
	Maharashtra	3	4	7	7
	Odisha	5	5	2	2
	Rajasthan	1	1	0	0
	Tamil Nadu	1	1	0	0
	Telangana	12	13	219	225
	Uttar Pradesh	1	1	1	1
	West Bengal	9	9	5	5
2018	Chhattisgarh	12	15	6	8
	Gujarat	1	2	1	1

	Jharkhand	9	14	13	21
	Madhya Pradesh	6	9	17	17
	Maharashtra	2	2	11	11
	Odisha	8	8	2	4
	Tamil Nadu	1	1	0	0
	Telangana	8	8	207	208
	Uttar Pradesh	1	1	0	0
	West Bengal	1	2	8	9
	Chhattisgarh	7	8	10	10
	Jharkhand	11	11	7	12
2019	Madhya Pradesh	3	3	8	8
	Maharashtra	3	4	12	13
	Odisha	7	10	2	2
	Rajasthan	1	1	0	0
	Tamil Nadu	1	1	0	0
	Telangana	8	8	143	143
	Uttar Pradesh	2	2	0	1
	West Bengal	8	8	11	15
	Chhattisgarh	12	12	5	5
	Gujarat	0	0	1	1
	Jharkhand	8	9	11	16
2020	Madhya Pradesh	4	5	5	7
	Maharashtra	4	4	4	4
	Odisha	5	5	2	2
	Telangana	9	12	79	86
	Uttar Pradesh	0	0	2	3
	West Bengal	6	6	8	14
	Chhattisgarh	5	5	10	10
	Jharkhand	7	8	15	17
2021	Madhya Pradesh	7	7	15	15
	Maharashtra	4	4	5	6
	Odisha	2	2	3	3
	Tamil Nadu	0	0	1	1
	Telangana	7	13	126	128
	Uttar Pradesh	1	1	1	1
	West Bengal	10	11	10	12
2022	Chhattisgarh	4	4	19	20
	Gujarat	0	0	1	1
	Jharkhand	7	8	16	17

	Madhya Pradesh	6	7	18	18
	Maharashtra	0	0	9	11
	Odisha	0	0	4	4
	Rajasthan	0	0	1	1
	Tamil Nadu	0	0	1	1
	Telangana	5	7	102	107
	Uttar Pradesh	0	0	1	1
	West Bengal	2	2	9	9
	Chhattisgarh	2	2	12	13
	Gujarat	0	0	2	2
	Jharkhand	11	12	16	18
2023	Madhya Pradesh	4	4	7	7
	Maharashtra	3	3	2	2
	Odisha	6	8	1	4
	Tamil Nadu	1	1	0	0
	Telangana	6	6	67	67
	Uttar Pradesh	0	0	6	10
	West Bengal	5	5	4	7
	Chhattisgarh	6	6	10	10
	Gujarat	1	1	0	0
	Jharkhand	3	3	5	6
2024	Madhya Pradesh	9	11	4	9
	Maharashtra	2	2	4	4
	Odisha	3	3	2	2
	Rajasthan	0	0	1	1
	Tamil Nadu	2	2	2	2
	Telangana	7	8	89	89
	Uttar Pradesh	1	1	0	0
	West Bengal	4	12	2	3

Note: Data for the year 2024 is provisional.

# Annexure-II referred in reply to part (a) of the Lok Sabha Unstarred Question No. 2836

# State wise details of fatal and serious accidents of non-coal mines in last 10 years

Year	Name of State	No. of Fatal Accidents	Fatality	No. of Serious Accidents	Seriously Injured
2015	Andhra Pradesh	4	5	1	1
	Assam	1	1	6	6
	Chhattisgarh	1	1	4	5
	Gujarat	1	2	6	18
	Himachal Pradesh	0	0	1	1
	Jharkhand	1	1	2	2
	Karnataka	3	3	5	6
	Kerala	0	0	1	1
	Madhya Pradesh	1	1	1	1
	Maharashtra	1	1	0	0
	Odisha	2	2	1	1
	Rajasthan	19	20	7	7
	Tamil Nadu	4	4	0	1
	Telangana	1	1	0	0
	Tripura	1	1	0	0
	Uttar Pradesh	5	5	0	1
2016	Andhra Pradesh	6	8	0	0
	Assam	5	5	3	3
	Chhattisgarh	2	2	8	8
	Goa	0	0	1	1
	Gujarat	1	1	3	4
	Haryana	1	1	0	0
	Jharkhand	3	6	2	4
	Karnataka	3	4	1	1
	Kerala	0	0	5	5
	Madhya Pradesh	2	2	3	3
	Maharashtra	1	2	2	3
	Odisha	1	1	1	1
	Rajasthan	5	5	4	4
	Tamil Nadu	4	6	3	6
	Telangana	0	0	1	1
	Uttar Pradesh	1	3	0	4
	Uttaranchal	1	1	0	0

	West Bengal	3	3	0	0
2017	Andhra Pradesh	7	16	0	0
	Assam	0	0	5	9
	Chhattisgarh	0	0	3	5
	Goa	1	1	0	0
	Gujarat	1	1	4	4
	Haryana	1	1	0	0
	Jharkhand	2	2	1	1
	Karnataka	2	3	1	1
	Kerala	0	0	2	2
	Madhya Pradesh	1	1	1	1
	Maharashtra	2	2	0	2
	Odisha	3	4	2	3
	Rajasthan	16	23	3	5
	Tamil Nadu	5	7	0	4
	West Bengal	1	2	0	2
2018	Andhra Pradesh	8	10	0	3
	Assam	2	2	1	3
	Chhattisgarh	1	1	5	5
	Gujarat	0	0	1	1
	Jharkhand	7	9	0	1
	Karnataka	2	3	3	4
	Kerala	1	1	1	1
	Madhya Pradesh	2	2	2	3
	Maharashtra	1	1	1	1
	Odisha	1	1	4	4
	Rajasthan	17	18	7	10
	Telangana	2	2	1	1
	Uttar Pradesh	1	1	0	1
2019	Andhra Pradesh	7	7	2	2
	Assam	0	0	6	6
	Chhattisgarh	1	1	6	6
	Gujarat	4	9	1	2
	Haryana	1	1	0	0
	Himachal				
	Pradesh	1	1	0	0
	Jharkhand	4	6	3	4
	Karnataka	4	4	5	7
	Madhya Pradesh	6	6	0	2
	Maharashtra	1	1	0	0
	Odisha	2	2	6	6
	Rajasthan	8	8	29	30
	Tamil Nadu	2	3	0	1

	Telangana	2	3	0	1
	Uttar Pradesh	2	2	0	3
2020	Andhra Pradesh	5	5	3	3
	Assam	3	4	2	2
	Bihar	1	1	0	1
	Chhattisgarh	1	1	2	2
	Gujarat	2	2	1	2
	Haryana	1	1	0	0
	Jharkhand	6	7	2	3
	Karnataka	2	2	2	2
	Kerala	2	3	0	0
	Madhya Pradesh	2	2	0	1
	Maharashtra	1	2	0	0
	Odisha	4	4	3	3
	Rajasthan	6	7	9	10
	Tamil Nadu	3	4	0	2
	Uttar Pradesh	1	5	0	2
2021	Andhra Pradesh	6	16	3	3
	Assam	2	2	0	0
	Chhattisgarh	2	2	1	1
	Gujarat	2	3	2	2
	Jharkhand	2	3	3	3
	Karnataka	2	3	7	7
	Madhya Pradesh	2	2	4	4
	Odisha	3	3	10	11
	Rajasthan	7	10	15	18
	Tamil Nadu	3	4	0	1
	Uttar Pradesh	2	2	0	2
2022	Andhra Pradesh	5	5	1	1
	Assam	1	1	2	2
	Chhattisgarh	0	0	6	6
	Gujarat	1	3	4	4
	Haryana	1	5	0	3
	Jharkhand	4	4	5	5
	Karnataka	6	10	7	12
	Kerala	1	1	0	0
	Madhya Pradesh	2	2	3	4
	Maharashtra	0	0	3	3
	Odisha	3	3	3	3
	Rajasthan	12	14	12	19
	Tamil Nadu	1	1	1	2
	Telangana	0	0	1	1
	Uttar Pradesh	2	4	0	0

	West Bengal	1	1	0	0
2023	Andhra Pradesh	3	4	0	1
	Assam	0	0	3	3
	Chhattisgarh	2	2	0	0
	Gujarat	0	0	2	2
	Jharkhand	1	1	3	3
	Karnataka	3	3	5	6
	Madhya Pradesh	5	5	2	5
	Maharashtra	2	4	4	6
	Odisha	1	1	7	7
	Rajasthan	4	6	9	9
	Tamil Nadu	2	2	0	0
	Telangana	2	2	0	0
	Uttar Pradesh	3	3	0	1
2024	Andhra Pradesh	0	0	4	4
	Assam	1	1	1	1
	Chhattisgarh	1	1	3	3
	Goa	0	0	1	1
	Jharkhand	3	4	4	8
	Karnataka	5	6	4	9
	Madhya Pradesh	4	5	4	6
	Maharashtra	2	2	1	3
	Odisha	4	4	6	7
	Rajasthan	7	8	3	16
	Tamil Nadu	2	2	0	1
	Telangana	1	1	0	0
	Uttar Pradesh	3	6	0	0

Note: Data for the year 2024 is provisional.